

Shastri Bhawan, New Delhi
 Dated the 18th August, 2017

ORDER NO. 76 /2017

As per the orders of the Competent Authority, the following distribution of work is proposed with immediate effect:-

DISTRIBUTION OF WORK IN THE DEPARTMENT OF LEGAL AFFAIRS

1. ADVICE GROUPS

Group No.	Legal Advisers' Groups	Ministries and Subjects Assigned
I	<p>Shri Ramayan Yadav, Additional Secretary</p> <p>1. Sh. G.K. Chakraborty, DLA (Railways) 2. Shri Mahesh Tyagi, DLA (Railways)</p>	<p>Subjects:</p> <p>1. Conveyancing & Contract Law Group</p> <p>Ministries:</p> <p>1. Railways 2. All conveyancing matters and issues involving Interpretation of Contracts.</p>
II	<p>Shri Inder Kumar, Additional Secretary</p> <p>1. Shri R.K. Srivastava, DLA 2. Dr. P.K. Behara, DLA (Litigation-HC and CAT) 3. Shri Dev Kant, DLA (APO) 4. Shri O.P. Bagri, DLA (LA-Defence) 5. Shri O. Venkateswarlu, DLA 6. Shri Y.K. Singh, DLA 7. MS. Kusum Lata Singh, ALA (D/o Estate) 8. Shri Neeraj Kumar, ALA (CPWD) 9. Shri Pradeep Kumar Gangwar, ALA (Defence & Addl. Charge of NCB) 10. Shri Jaspal Singh Dhanju, ALA (Defence) 11. Shri Jeevan Ram, ALA (Lit. Lower Court Section) 12. Shri B.S. Sharma, ALA 13. Shri Lal Chand Dabaria, ALA (Lit. H.C. Section)</p>	<p>Subjects:</p> <p>1. Environment Law Group 2. Agriculture and Consumer Law Group 3. Rural and Urban Development & Estate Office Group</p> <p>Ministries:</p> <p>1. Agriculture and Farmer's Welfare 2. Consumer Affairs, Food and Public Distribution 3. Defence 4. Environment, Forest & Climate Change 5. Food Processing Industries 6. Housing and Urban Poverty Enterprises 7. Micro, Small and Medium Enterprises</p>

